

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal Nos. 137 of 2011 & 163 of 2011

Dated 5<sup>th</sup> December, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Appeal No. 137 of 2011

M/s. JSW Steel Ltd. .... Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Anr. .... Respondent(s)

Appeal No. 163 of 2011

Chief Electrical Inspector  
to Government, Bangalore

.... Appellant(s)

Versus

Karnataka Electricity Regulatory  
Commission & Anr.

.... Respondent(s)

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Counsel for the Appellant :

Ms. Swagatika Sahoo

Counsel for the Respondent (s) :

Mr. Ananthan Narayana M.G. &  
Mr. V. N. Raghupathy

**ORDER**

Both the parties have filed their written submission. Clarifications are made by the learned counsel for the appellant. Judgment is reserved.

(V.J. Talwar)  
Technical Member

(Justice P.S. Datta)  
Judicial Member

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